

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 104**  
**IA(I.B.C)/617(CH)2024**

**And**  
**CP (IB) No. 230/Chd/Pb/2023**

**IN THE MATTER OF:**

**Daksh Dehra (PG)**

...

**Petitioner**

**Under Section: 94, IBC 2016**

**Order delivered on 22.04.2024**

**CORAM:**

**SHRI. P.S.N. PRASAD,**  
**HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner** : None.

**ORDER**

Since the Hon'ble Member (Technical) is not present in the Court and also refused to conduct the Court's matter, the matter is now posted to 30.05.2024.

Sd/-  
**(DR. P.S.N. PRASAD)**  
**HON'BLE MEMBER (J)**